

AMERICAN CONSULTANTS FOR HINDUSTAN
COPPER LIMITED

1439. SHRI M. V. BHADRAM :

SHRI YELLA REDDY :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the term of W. K. E. American consultants is being extended up to 1970-75 by Hindustan Copper Ltd. ; and

(b) if so, what is the reason for extending the term of those consultants ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANNATH RAO) : (a) It is presumed that the Hon'ble member wants information about the one American Consultant for Shaft sinking. The term of the expert will end in December, 1969 and it is not being extended.

(b) Does not arise.

SECOND PAY COMMISSION RECOMMENDATIONS IN SINDRI FERTILIZERS

1440. SHRI K. P. SUBRAMANIA MENON : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the Second Pay Commission recommendations were implemented in Sindri Fertilizers with effect from 1st April, 1964 except in the case of chargemen ;

(b) whether the Bihar State Implementation and Evaluation Committee had recommended the implementation in case of chargemen also from 1st April, 1964 and not from 1st March, 1969 as is now sought to be done by the F. C. I. ; and

(c) whether Government propose to reconsider the question in the light of the recommendation of the State Labour Department ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) The Fertilizer Corporation of India implemented pay scale revisions on the analogy of the recommendations of the Second Pay Commission in

all their units, including Sindri from 1st April, 1964. In the case of Sindri Unit of the Corporation, however, the revised pay scales were applicable only to non work men categories, as the workmen were covered under the Award of Bihar Industrial Tribunal. The Chargemen being workmen under the Industrial Disputes Act were not covered by the recommendations of the Second Pay Commission. However, on their special request, they were subsequently allowed to opt out of the Bihar Industrial Tribunal Award and were given the benefit of the revised pay scales w.e.f. 1-3-67.

(b) Yes.

(c) The State Labour Department had written to the Central Government in the matter and it is under consideration.

WEST BENGAL IRRIGATION AND FLOOD PROBLEMS

1441. SHRI M. K. MOHTA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of West Bengal have presented a plan to the Central Government seeking financial assistance to tackle irrigation and flood problems in the State ;

(b) if so, the details thereof ; and

(c) whether Government have agreed to give the assistance asked for by the Government of West Bengal ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : (a) to (c) The Government of West Bengal have recently requested for additional Central assistance towards certain irrigation and flood control projects of the State, the more important being the following :

(i) Teesta Barrage Project ;

(ii) Master Plans for Teesta, Jal-dhaka, Raidak, Torsa and Mahananda rivers ;

(iii) Sunderbans Delta Project ;

(iv) Subranarekha Embankment Scheme ;

(v) Canalization of Lower Damodar river ;

(vi) Dubda Basin Drainage Scheme ;

(vii) Resuscitation of Kaliaghai and its tributaries in Midnapore district ;

(viii) Magrahat Basin Drainage Scheme ; and

(ix) Anti-erosion scheme for the Ganga river.

These schemes are in various stages of investigation. The State Government have been informed that after the schemes have been approved from the technical aspect, their inclusion in the State's Fourth Five Year Plan would be considered, keeping in view the availability of resources.

STORAGE ARRANGEMENTS OF MEDICINE IN DELHI HOSPITALS

1442. SHRI M. K. MOHTA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware of the inadequate cold storage arrangements in the hospitals in Delhi for storing anti-rabic vaccine and hyperimmune anti-rabic serum and its usage when these are out-dated and spoiled and have lost their effect ;

(b) whether Government are also aware of the recent deaths occurred in the hospitals as a result of the usage of out dated/ spoiled vaccine ;

(c) whether attention of Government has been drawn to the press report appearing in the Indian Express, dated the 5th September, 1969 in this regard ; and

(d) if so, the steps taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha. It may be stated however, that refrigerators are provided for the storage of labile drugs.

IMPLEMENTATION OF BONUS ACT IN SINDRI FERTILIZERS

1443. SHRIMATI SARLA BHAD-AURIA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state .

(a) whether the Bonus Act is being implemented in Sindri Fertilizers ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes.

(b) Does not arise.

SHORTAGE OF LIQUID PETROLEUM GAS

1444. SHRIMATI SARLA BHAD-AURIA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state .

(a) whether it is a fact that India will be facing an acute shortage of liquid petroleum gas in the next three to five years ; and

(b) if so, what steps are being taken by Government in order to save such a situation ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b) The demand for cooking gas is tailored to the actual production. There is, therefore, no possibility of a shortage developing. Six refineries out of the nine in commission are already producing this product. One more refinery will start production in the near future ; another is considering adding similar facilities. The design for the new refinery at Haldia includes the production of L.P.G.

TALCHER FERTILIZER PROJECT

1445. SHRI BANKA BEHARY DAS : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) when the construction work of the coal based Talcher Fertilizer project in Orissa will be started ;

(b) whether the foreign collaboration aspect of the project has been completed ; and

(c) if so, with whom negotiation is being conducted or has been completed and what are the terms of the collaboration agreement ?